

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:273  
ANSWERED ON:26.07.2006  
COMPLAINTS TO CVC  
Pathak Shri Brajesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Vigilance Commission has received complaints particularly from peoples' representatives during the last one year till date;
- (b) if so, the details of such complaints particularly from the peoples' representatives;
- (c) whether any inquiry has been conducted or is being conducted into such complaints; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): The Central Vigilance Commission has informed that it has received 142 complaints from people's representatives, during the last one-year till date.
- (b), (c) & (d): The references from people's representative are handled as per the Commission's policy, according to which only complaints of vigilance nature are taken up for investigation.